

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 330 of 2018

IN THE MATTER OF:

Modset & Parson International Pvt. Ltd.Appellant

Vs.

Prakash K. PandyaRespondent

Present:

**Appellant: Mr. Shiv Kumar Suri, Mr. Shikhil Suri,
Ms. Vinishma Kaul and Ms. Nikita Thapar,
Advocates.**

**Respondent: Mr. Prakash K. Pandya, Liquidator (earlier RP) of
Varun Corporation Ltd.**

ORDER

30.07.2019: Learned counsel for the Appellant submits that she has no instructions to pursue the appeal. Mr. Prakash K. Pandya (Respondent) is present in person.

In the fact and circumstances, we dismiss the appeal for non-prosecution. No costs.

**[Justice S. J. Mukhopadhaya]
Chairperson**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

am/gc